

Shri M. Raghuma Reddy—absent; Shri Prakash Chandra—absent;

Shri G.S. Basavaraju—absent; Shri Prakash Chandra—absent;

Dr. Venkatesh—absent; Shri Atish Chandra Singh—absent;

Shri Ram Pujan Patel—absent; Shri Anoopchand Shah—absent;

Shri A. Charles—absent; Shri Dharam Pal Singh Malik—absent;

Shri Lala Ram Ken—absent.

WRITTEN ANSWERS TO QUESTIONS

[English]

Sanction of Loans by Banks

307. SHRI ANIL BASU:
SHRI BASUDEB ACHARIA:

Will the Minister of FINANCE be pleased to state:

(a) whether the recommendations of the Committee of bankers to impose a penal interest of 2 per cent on those members of consortium of banks who fail to convey sanction of their loans to the lead bank within the stipulated period are being implemented:

(b) if so, the details thereof;

(c) whether action against any bank has been taken in the light of the above recommendations ; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS

IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (d). The Committee set up by the Reserve Bank of India to examine the single window concept for lending by banks which are members of a consortium submitted its report in April, 1988. After considering this Committee's recommendations, RBI advised banks in August, 1988 that in all consortium arrangements to avoid delay in first disbursement of credit after approval by consortium thereof, the lead bank should have the authority from each of the other member banks to make available their share of the entire/enhanced credit limits if the latter's decision is not conveyed to the lead bank in time. Further, in case where disbursement is so made by the lead bank, the member on whose behalf the disbursement is made, should reimburse the lead bank immediately on receiving its advice and if there is a delay beyond a period of one week in making such reimbursement, the lead bank would be entitled to charge interest at 2% per annum for the entire period of delay in reimbursement. Since these instructions have been issued to banks only recently, it is too early to assess their implementation.

Kalindi Express Timings

*308. SHRI C. JANGA REDDY : Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the timings of Kalindi Express between Farrukhabad and Delhi do not suit the common passengers of Farrukhabad; and

(b) if so, whether Government will consider to change the timings of the express train so that people from Farrukhabad can reach Delhi early morning and can start their return journey in the evenings?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI

MADHAVRAO SCINDIA) : (a) The present timings of Kalindi Express are by and large suitable to the passengers.

(b) Changes, as suggested, are not operationally feasible.

Quotation of India Growth Funds And India Fund in US and UK

*309. DR. B.L.SHAILESH : Will the Minister of FINANCE pleased to state:

(a) whether the stocks of India Growth Funds (launched this summer in the U.S.) and the India Fund (launched in the U.K. in 1986) are quoted below their issue price;

(b) if so, the reasons therefor and the trend it indicates in relation to foreign investment;

(c) the amount raised through these Funds so far in both U.K. and U.S.A. ; and

(d) whether the stock market in India had been soaring before Diwali; if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (d). The net amounts raised through the India Fund and the India Growth Fund were to the extent of £ 74.60 million and \$ 55.90 million respectively. The shares of the India Fund and the India Growth Fund are quoting below their issue prices in the London Stock Exchange and the New York Stock Exchange respectively. However, the performance of these Funds have been satisfactory and have been showing improvements as reflected in their Net Asset Value. (NAV). The NAV of these Funds is currently above their issue price. The shares of most of the single country Funds launched in UK and USA are quoting at below their issue prices on ac-

count of a variety of factors such as the general stock market situation of the country where the Fund was launched, expectations of the investors, fluctuations in the values of the currencies of the concerned countries etc. There is no direct relationship between the performance of a country Fund and foreign investment. The stock market in India had remained very active and the share price had shown a rising trend during the pre-Diwali period which could be on account of various factors including a good monsoon, good corporate results, improvements in market sentiment, expectations of the investors, etc.

Progress of Railway Projects in Orissa

*310. SHRI K. PRADHANI : Will the Minister of RAILWAYS be pleased to state:

(a) whether the work on various railway projects under implementation in Orissa is proceeding according to schedule;

(b) if not, the reasons for delay in each case; and

(c) the steps taken or proposed to be taken to expedite their implementation according to schedule to avoid cost overrun and also loss in other sectors?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c). The projects are being progressed consistent with availability and allotment of resources.

Loss of Seized Property

*312. SHRI R.M. BHOYE : Will the Minister of FINANCE be pleased to state:

(a) the number of cases in which the property seized during raids by Customs, Excise, and/or Income-Tax Department were lost, misappropriated or stolen while in